

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 02.11.2018 (Friday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1792 of 2018 in Comp. App (AT) (Ins) No. 184 of 2018	Srei Infrastructure Finance Ltd. Vs. Sumit Binani & Ors.	Diwakar Maheshwari	Mansumyer Singh
2.	Comp. App. (AT) (Ins) No. 226 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India with	Henna George	Anup Rawat
3.	Comp. App. (AT) (Ins) No. 227 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India	Arvind Kumar	Anup Rawat

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

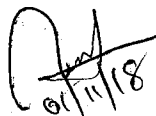
1.	Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia	Deepak Khosla	Nagesh
2.	Comp. App (AT) No.220 of 2017	Montreaux Resorts Pvt. Ltd. & Ors. Vs. Ascot Hotel & Resorts Ltd. & Ors.	Deepak Khosla	Nagesh

10:50 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Admission (Fresh Cases)

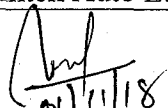
1.	Comp. App. (AT) (Ins) No. 679 of 2018	Noble Co-Operative Bank Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	
2.	Comp. App. (AT) (Ins) No. 680 of 2018	Noble Co-Operative Bank Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	
3.	Comp. App. (AT) (Ins) No. 681 of 2018	Noble Co-Operative Bank Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	
4.	Comp. App. (AT) (Ins) No. 682 of 2018	AS Krishna Associates Pvt. Ltd. Vs. B.L. Kashyap and Sons Ltd.	Ajay Kumar Jain	



5.	Comp. App. (AT) (Ins) No. 683 of 2018	Alok Infrastructure Ltd. Vs. Axis Bank Ltd.	Udit Gupta	
6.	Comp. App. (AT) (Ins) No. 684 of 2018	Alloysmin Industries Vs. Raman Casting Pvt. Ltd.	Vasu Khera	
7.	Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors.	Karan Luthra	
8.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	
9.	Review Application (AT) 05 of 2018 in Competition App. (AT) No. 50 of 2018	AKMN Cylinders (P) Ltd. & Anr. Vs. Competition Commission of India & Ors.	Balaji Subramanian	

For Admission (After Notice)

10.	Comp. App. (AT) No. 161 of 2018	S. AhamedMeeran Vs. Ronny George &Ors. with	GouthamShivshan nkar	Anirudh Wadhwa
11.	Comp. App. (AT) No. 162 of 2018	S. AhamedMeeran Vs. Ronny George &Ors.	GouthamShivshan nkar	Anirudh Wadhwa
12.	Comp. App. (AT) (Ins) No. 400 of 2018	Susant Pujari Vs. Swastika Steel and Allied Products Pvt. Ltd.	AdarshTripathi	Santosh Kumar
13.	Comp. App. (AT) (Ins) No. 401 of 2018	Brij Associates Vs. Associated Lighting Pvt. Ltd.	Anurag Bhatt	Srishti Khare
14.	Comp. App. (AT) (Ins) No. 433 of 2018	Shailendra Mangal Singh Vs. Percept Ltd. with	Vashi and Vashi	Shivek Trehan
15.	Comp. App. (AT) (Ins) No. 434 of 2018	PAL (A/c. of Shailendra Singh) Vs. Percept Ltd.	Vashi and Vashi	ShivekTrehan
16.	Comp. App. (AT) (Ins) No. 450 of 2018	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	ShrutiDass	GRK Prasad
17.	Comp. App. (AT) (Ins) No. 459 of 2018	Akshay Uday Vs. Jones Lang LaSalle Property Consultants (India) Pvt. Ltd.	ArjitMazumdar	Vasanth Rajesekaran
18.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal


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19.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
20.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel BirsaPvt Ltd &ors	PurtiMarwaha	Krishanu Ray
21.	Comp. App. (AT) No. 336 of 2018	Yoglaxmi Investments and Trading Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Garvesh Kabra	
22.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Aman Singh Sethi
23.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Aman Singh Sethi
24.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Aman Singh Sethi
25.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Aman Singh Sethi
26.	Review Application (AT) 03 of 2018 in Competition App (AT) No. 07 of 2017	Competition Commission of India Vs. D.V. Rajasekhar	Balaji Subramanian	Amol Sinha Sandeep Khatri Naveen Kumar
27.	Contempt Case (AT) No. 05 of 2018	Competition Commission of India Vs. D.V. Rajasekhar	Balaji Subramanian	Amol Sinha Sandeep Khatri Naveen Kumar

For Hearing

28.	Comp. App. (AT) (Ins) No. 31 of 2018	Ramco Systems Ltd. Vs. Spicejet Ltd.	Raj Dev Singh Arijeet Banerjee	Abhishek Sharma, Ashly Cherian
29.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
30.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors.	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey-R5


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		With		
31.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Shardul Amarchand Mangaldas	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R- Allahabad Bank), Srideepa-R6

Note: Court will not sit after 01:00 PM.

Copy to: -

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4. Website: www.nclat.nic.in

Amf
01/11/18

By Order

Joint Registrar

1-11-18